## COURT-I

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 80 OF 2017

# Dated: 16<sup>th</sup> October, 2017

### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of: Power Grid Corporation of India Ltd. Vs. Central Electricity Regulatory Commission & Ors.			 Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Hemant Singh Ms. Ananya Mohan	
Counsel for the Respondent(s)	:	Mr. Sethu Ramalingam for R-1	
		Mr. Rajiv Srivastava Ms. Garima Srivastava Ms. Gargi Srivastava for R-10	

### <u>ORDER</u>

Issue fresh dasti notice to Respondent Nos. 10 & 12 returnable on 12.12.2017.

List the matter on <u>12.12.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd